

granted during 1989 and 1990 in respect of industrially backward areas of Uttar Pradesh are furnished below :

	1989 Number	1990 Number
Letters of Intent	105	74
Industrial Licences	25	30
Applications pertaining to 'industries de-licenced' registered by SIA	148	117
Applications pertaining to 'industries exempted from licensing' registered by SIA	93	107
Applications registered by Directorate General of Technical Development	25	21

(b) and (c) As per the New Industrial Policy, industrial licensing has been abolished for all projects except for a short list of industries related to security and strategic concerns etc. Appropriate incentives and the design of investments in infrastructure development will be used to promote the dispersal of industry particularly to rural and backward areas and to reduce congestion in cities.

[English]

**High Power Transmitter at Rameshwaram**

\*335. DR. V. RAJESHWARAN: Will the Minister of INFORMATION & BROADCASTING be pleased to state the time by which the High Power T.V. transmitter at Rameshwaram is likely to be commissioned?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): It has been planned to commission the high power (10 KW) TV transmitter at

Rameshwaram in Tamil Nadu during 1994-95.

**Rice to Andhra Pradesh at subsidised rates**

\*336. SHRI J. CHOKKA RAO: Will the PRIME MINISTER be pleased to state:

(a) the quantity of rice released by the Government under the public distribution system at subsidised rates per family in Andhra Pradesh;

(b) whether this quantity is sufficient for the whole of the family; if not, whether the weaker sections have to purchase rice at higher rates from the market;

(c) if so, whether the Government propose to evolve a new scheme to supply the entire requirement on a no-profit no-loss basis; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) A total quantity of 19.03 lakh tonnes of rice was allotted from Central Pool to the State as a whole for Public Distribution System, from October, 1990 to August, 1991. Government of India does not prescribe scales of ration. These are decided by State Governments. The State Government of Andhra Pradesh has a scheme for supply of specially subsidised rice to poor families.

(b) to (d) The allocation of food-grains from Central Pool is supplemental in nature and is not meant to meet the entire requirements of the States/UTs.

**Approach paper to Eighth Plan**

\*337. SHRI ANBARASU EARA: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Approach Paper to the Eighth Five Year Plan is proposed to be revised in the light of the current economic conditions in the country;

(b) if so, the sectors in which stress is likely to be laid in the Plan and the investment proposed for the same; and

(c) when the Eighth Plan is likely to be finalised?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H. R. BHARDWAJ): (a) to (c) The Eighth Plan will be finalised before the end of March, 1992, taking into account the existing approach paper document and the current economic situation. Sectoral priorities and related investments will be indicated in the Eighth Plan document on the basis of the re-formulated proposals from the Central Ministries and State Governments for which they are being requested.

**Supply of essential commodities to Government servants at subsidised rates**

\*338. SHRI E. AHAMED: Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal under consideration of the Government to supply essential commodities such as food and cloth to the Government servants at subsidised rates; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) No, Sir.

(b) Does not arise.

**Disinvestment of Public Sector Undertakings**

\*339. DR. LAXMINARAYAN PANDEY:

SHRI ATAL BIHARI VAJ-PAYEE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any proposal of disinvesting 20 per cent shares from selected Public Sector Undertakings; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) Yes, Sir. The Government has decided to disinvest upto 20 per cent of its equity in selected public sector undertakings.

(b) The details are still being worked out and will be furnished in due course.

**Constitution of Coir Board**

\*340. SHRI T. J. ANJALOSE:

SHRIMATI SUSEELA GOPALAN:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to give representation to the trade unions and co-operative sector in the Coir Board;

(b) whether the Government propose to reconstitute the Coir Board; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) to (c) The Coir Board is constituted as per the provisions of the Coir Industry Act 1953 and Coir Industry Rules 1954. Representation is given according to the categories specified